

No. : NGT(PB)/3/JUDICIAL/2014/954
NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH

Faridkot House
Copernicus Marg,
New Delhi-110001

Dated : 22.11.2018

OFFICE ORDER

Take notice that Judgment in Appeal No. 58/2018 (M.A. No. 628/2018 & 629/2018) titled as Nature Club of Rajasthan (NGO) Vs. Union of India & Ors. will be pronounced on today i.e. 22.11.2018 in Court No. 2 at 02.00 PM.

Deputy Registrar (Judicial)
National Green Tribunal

Copy for information to :

1. PPS to Hon'ble Chairperson
2. PA to Hon'ble Members
3. PS to Registrar General
4. PA to Dy. Registrar (Judicial)
5. Court Masters
6. Bar Association of NGT
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Deputy Registrar (Judicial)
National Green Tribunal